

<i>Sl.No</i>	<i>Name of State</i>	<i>No. of units</i>
16.	Tamil Nadu	391
17.	Uttar Pradesh	314
18.	West Bengal and Sikkim	358
Total:		5128

** Arunachal Pradesh, Meghalaya, Manipur, Mizoram, Nagaland and Tripura.

Allotment of Newsprint to Newspapers under Newsprint Import Policy

1709. SHRI PRAKASH V.PATIL: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether under the newsprint import policy 56 percent indigenous and 35 percent imported newsprint is allocated to the newspapers having consumption of more than 200 metric tonnes;

(b) if so, whether such conditions are applicable to all publications including government publications; and

(c) if so, the reasons for allocating more than fixed imported newsprint to the employment news weekly having an annual consumption of more than 200 metric tonnes?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI GIRIJA VYAS):

(a) Newsprint is allocated to newspapers as per Newsprint Allocation Policy announced by Government from time to time. The ratio of indigenous and imported newsprint varies from year to year based on the availability of domestic newsprint. This ratio during 1991-92 is 65:35.

(b) Yes, Sir.

(c) Employment News is published by Government with a view to helping the unemployed educated youth in the country. Its cover price is highly subsidised.

[Translation]

Morning Alarm Facility

1710. SHRI GOVINDRAO NIKAM: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the 'morning alarm' on telephone usually either does not work or works late;

(b) if so, the reasons therefor; and

(c) the action proposed by the Government to provide regular morning alarm facility?

THE DEPUTY MINISTER FOR COMMUNICATIONS (SHRI P.V. RANGAYYA NAIDU): (a) No Sir, In E-10B and Fetex type electronic exchanges the subscribers themselves can set the alarm and the alarm ring is automatically set by the telephone exchange at the time registered by the subscriber. In non-electronic exchanges the subscribers get this facility through a manual operator through 173. Here also the alarm facility is normally functioning satisfactorily

except at rare occasions when a very large number of subscribers have to be rung up at the same time.

(b) In manual morning alarm service it is practicable to ring up a very large number of subscribers at the same appointed time and some times unavoidable delays upto 30 minutes do occur.

(c) Manual morning alarm services is being progressively replaced by Electronic services.

[English]

IPS Officers on Deputation to centre

1711. SHRISYED SHAHABUDDIN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the cadre strength of the IPS as on April, 1, 1991 State-wise;

(b) the number of IPS Officers on deputation to the Central Government as on April

1, 1991, State-wise;

(c) whether a fixed proportion of the cadre strength is reserved for such deputations; and

(d) if so, whether any steps are taken to correct any imbalance that may arise in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M.M. JACOB): (a) and (b). A Statement, showing cadre strength and number of IPS Officers on Central Deputation, State-wise, as on 1.4.91 is enclosed.

(c) Yes, Sir, Central Deputation Reserve Quota is 40% of the Senior Duty posts under the State Government.

(d) For optimum utilisation of Central Deputation Reserve State Governments have been urged to motivate their officers to volunteer for central deputation.

STATEMENT

Statement showing Authorised cadre strength and number of IPS officers on Central Deputation as on 1.4.1991

<i>Cadre</i>	<i>Authorised Strength</i>	<i>Senior Duty Posts</i>	<i>Officers in Position Against Central Deputation Reserve</i>
Andhra Pradesh	194	99	23
Arunachal Pradesh, Goa, Mizoram & Union			
Territories (AGMU)	170	87	22
Assam-Meghalaya	142	73	22